

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:204
ANSWERED ON:20.10.2008
IMPROPER USE OF MONEY BY SUGAR MILLS
Ahir Shri Hansraj Gangaram

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Comptroller and Auditor General of India (C&AG) has made adverse remarks on the improper use of the shareholders' money by the cooperative sector sugar mills in Maharashtra;
- (b) if so, whether the Government has taken any step for recovery of the amount payable to the farmers as observed by C&AG;
- (c) if so, the details thereof;
- (d) whether any inquiry has been conducted into the incident on the basis of the observations of C&AG; and
- (e) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SH. KANTILAL BHURIA)

- (a), (b), (c),(d) & (e):Information is being collected from Government of Maharashtra and will be laid on the Table of the House.